

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 31ST day of **JANUARY, 2019**.

ORIGINAL APPLICATION NO. 330/856/2011

**HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MS AJANTA DAYALAN, MEMBER (A)**

1. Dhirendra Kumar Singh aged about 44 years, presently holding the post of Examiner/H.S. in Small Arms Factory, Kalpi Road, Kanpur, under T. No. 15/QC-2, P. No. 000483, Son of late Mehtab Singh, R/o H. No. 117/L/1103, Navin Nagar, Kakadeo, Kanpur.
2. Vinod Kumar Bajpai aged about 43 years, Presently holding the post of Examiner/HS in Small Arms Factory, Kalpi Road, Kanpur under T. No. 54/QC-1, P. No. 000485 Son of Shri Sarjoo Prasad Bajpai, R/o Village & Post Shivrajpur, Kanpur.
3. Keshav Yadav, aged about 46 years, Presently holding the post of Millwright/Skilled in Small Arms Factory, Kalpi Road, Kanpur under T. No. 43/MM, P. No. 000477 Son of late Chandra Bhan Yadav, R/o H. No. 4/37, Avas Vikas Yojna (3 Ambedkar Puram) Kalyanpur Kanpur.
4. Brahma Kumar Tewari, aged about 41 years, Presently holding the post of Millwright/Skilled Son of Shri Ved Prakash Tiwari, under T. No. 44/MM, P. No. 478, R/o H. No. 116/667, Keshav Nagar, Rawatpur Gaon, Kanpur Nagar.
5. Raj Kumar Yadav aged about 45 years, Presently holding the post of Millwright/Skilled under T. No. 42/MM, P. No. 000476 in Small Arms Factory Kalpi Road, Kanpur, Son of Shri Mahabir Singh Yadav, R/o H. No. 317, 'C' Block, Suraj Nagar, Panki, Kanpur Nagar.
6. Bali Ram Shukla aged about 41 years, Presently holding the post of Millwright/Skilled under T. No. 45/MM, P. No. 000479,in Small Arms Factory, Kalpi Road, Kanpur, S/o late Roodal Shukla, R/o Q. No. 302/7, Shastri Nagar, Kanpur Nagar.

.....Applicants.

VERSUS

1. The Union of India, Through the Secretary, Ministry of Defence, Deptt of Defence Production & Supply, New Delhi-11.
2. The Secretary, Ordnance Factory Board, Ministry of Defence, Govt of India, 10-A, S.K. Bose Road, Kolkata-1.
3. The General Manager, Small Arms Factory, Ministry of Defence, Govt of India, Kalpi Road, Kanpur-208009.

.....Respondents

Advocate for the Applicants : None

Advocate for the Respondents : None

O R D E R

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

List revised.

2. None present for the rival parties.
3. It seems that the applicants have lost interest in pursuing this OA.
4. Accordingly, the OA is dismissed in default and for non prosecution.

(AJANTA DAYALAN)
MEMBER-A

(JUSTICE BHARAT BHUSHAN)
MEMBER-J

Arun..